

DIVISION BENCH  
COURT - I

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/14(KB)2024  
IN  
C.A.(CAA)/139(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	GREENERY DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances via video conference/physically**

Mr. Yash Dalima, Adv. ] For the Applicants  
Ms. Madhuri Pandey, PCS. ]

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **26.07.2024**.

**Satyajit Roy  
(Court Officer)**